

उन्हें हल करना चाहती है। इसी का दृष्टि में रख कर भारत सरकार ने चीन लोक गणराज्य के साथ बातचीत करने के लिए कोलम्बो प्रस्तावों को आधार माना है। हालांकि चीन ने कोलम्बो प्रस्तावों को स्वीकार करने से इकार कर दिया है, तो भी यह प्रत्याशा की जाती है कि वह अपनी गलती को महसूस करेगी और कोलम्बो प्रस्तावों के आधार पर सम्मेलन की मेज पर आने के लिए सहमत हो जायेगी।

[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) Prior to the massive Chinese aggression of October-November, 1962, Chinese forces were in occupation of roughly 12,000 square miles of Indian territory in Ladakh. After the Chinese attack of 1962, the Chinese forces occupied further 2,500 square miles approximately. The Chinese forces are today in illegal occupation of approximately 14,500 square miles of Indian territory in Ladakh.

The total area illegally occupied by Pakistan since Pakistan's aggression in Jammu and Kashmir in 1947 is approximately 32,500 square miles.

(b) The circumstances of such illegal occupation of Indian territory by Pakistan and China and problems posed thereby are well known. These are constantly under attention and Government intend to solve them consistently with India's sovereignty and territorial integrity by peaceful means. It is in pursuance of this that the Government of India have accepted the Colombo Proposals as a basis for discussions with the People's Republic of China. Even though China has refused to accept the Colombo Proposals, it is hoped that she will see the error of its ways and agree to come to the conference table on the basis of Colombo Proposals.]

[† ] English translation.

#### NATIONAL NEWS AGENCIES

674 { SHRI D. THENGARI:  
SHRI G. K. KAPOOR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the National News Agencies circulating news in Indian languages; and

(b) the facilities and economic aid given by the Government of India to such agencies?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) Government have information only with regard to those news agencies which are registered with the Posts and Telegraphs Department for the grant of communication facilities at concessional rates under the Indian Telegraph Rules. The Press Trust of India and the United News of India, which are given wireless, telegraph and press-collect facilities, work through the medium of English. The Hindusthan Samachar Co-operative Society Ltd., which is given telegraph and press-collect facilities, supplies news in Hindi and some other regional languages. There are other small news agencies and feature syndicates registered with the Posts and Telegraphs Department for press-collect facility only. The languages in which they supply news are not on record.

(b) Communication facilities like wireless reception, telegraph circuit, press-collect, telephone and telex are given, subject to availability, to news agencies satisfying the conditions laid down for the purpose. The Press Information Bureau extends press facilities including accreditation subject to eligibility of the news agency concerned.

#### TALKS BY M.Ps. ON AIR

675. SHRI BANSI LAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the Members of Parliament who gave talks on the All India Radio, during the last three years; and

(b) the amount paid to each one of them for such talks?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### COST OF LIVING INDEX

676. SHRI DEOKINANDAN NARAYAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) how the cost of living index has changed from month to month in the year 1964;

(b) how the increase in the index has caused increase in the month to month wages of factory workers; and

(c) how far this index rise has caused rise in the prices of foodgrains and cloth?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): (a) A statement showing the all-India (interim) Consumer Price Index Number (base 1949=100) during the year 1964, from January to December 1964 is placed on the Table of the House.

(b) The increase in index would cause increase in the dearness allowance wherever payment of dearness allowance of the industrial workers is linked with the Consumer Price Index Numbers. Information regarding month to month increase in wages of workers corresponding to increase in index is not available.

(c) The rise in Consumer Price Index Numbers is the effect of rise in prices of goods including foodgrains and cloth and services popularly consumed by working classes and not the cause.

#### STATEMENT

*All-India Consumer Price Index Number (1949=100) figures from January to December 1964.*

January, 1964	..	140
February, 1964	..	142
March, 1964	..	143
April, 1964	..	144

May, 1964	..	147
June, 1964	..	150
July, 1964	..	154
August, 1964	..	156
September, 1964	..	159
October, 1964	..	163
November, 1964	..	163
December, 1964	..	164

#### PRINTING OF POSTAL STAMPS FOR FOREIGN COUNTRIES

677. SHRI ARJUN ARORA: Will the Minister of COMMUNICATIONS be pleased to state whether any postal stamps for use in our country were got printed in any foreign country during the years 1962, 1963 and 1964?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATT): No, Madam.

#### PAK FIRING IN POONCH

678. { SHRI D. THENGARI:  
SHRI G. K. KAPOOR

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that two Indian soldiers were killed by Pakistani troops in the Poonch area on 23rd January, 1965;

(b) whether it is also a fact that Pakistani troops used mortars and hand-grenades in addition to stenguns; and

(c) if so, what steps have been taken by Government to check such incidents?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (DR. D. S. RAJU): (a) On the 23rd January, 1965 some Pak-Occupied-Kashmir armed civilians intruded into Mendhar sector near Poonch. They were supported by Pakistani troops fire from across the cease-fire line. Indian troops were compelled to return the fire in self-defence. In the exchange of firing, two Indian soldiers were killed.

(b) Yes.

(c) Necessary precautionary measures were taken.

U.N. representatives were taken to the site of the incident and a cease-fire violation complaint was lodged.

#### INDO-PAK BORDER FIRING INQUIRY CONFERENCE

679. SHRI RAM SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that in a joint Indo-Pakistan Border Firing Inquiry Conference held on 7th January, 1965, the Pakistani representative left the Conference when the evidence given by witnesses had gone against Pakistan; and

(b) if so, whether any protest has been lodged with the Government of Pakistan and what is their reaction?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) Yes, Madam; the Pakistani representative left abruptly during the cross-examination of the first witness produced by him.

(b) The Government of Tripura immediately took up the matter with the East Pakistan Government. The East Pakistan Government denied the facts and made baseless allegations against the Indian representative.

The High Commission of India in Pakistan has been instructed to lodge a protest with the Government of Pakistan.

#### GURDWARAS IN PAKISTAN

680. SHRI RAM SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that out of hundreds of Gurdwaras in Pakistan only two are open to the public;

(b) if so, whether Government propose to take up the matter with the Government of Pakistan to get the Gurdwaras opened to the public?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) and (b) Out of the Gurdwaras in Pakis-

tan, only 14 are being visited by pilgrims going from India. Several others are also open to the public. The question of control, maintenance and running of Gurdwaras and Temples in Pakistan has been raised with Pakistan Government several times but with not much success.

681. [Transferred to the 26th March, 1965.]

682. [Transferred to the 19th March, 1965.]

#### तार भेजने के लिए जेंटैक्स प्रणाली

683. श्री राम सहाय : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) तार भेजने में सुविधा हो सके, इसके लिए जेंटैक्स प्रणाली कब तक चालू करने का विचार है; और

(ख) इस प्रणाली को चालू करने पर कितनी लागत आने का अनुमान है ?

#### [GENTEX SYSTEM FOR TRANSMISSION OF TELEGRAMS]

683. SHRI RAM SAHAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the time by when the Gentex System is proposed to be introduced to facilitate the transmission of telegrams; and

(b) what would be the estimated cost of the introduction of this system?

संचार विभाग में उपमन्त्री (श्री बी० भगवती) : (क) जेंटैक्स को पहले पहल नई दिल्ली में चालू करने का प्रस्ताव है और 1965-66 के दौरान उसके चालू हो जाने की आशा है ।

(ख) नई दिल्ली में इस योजना को क्रियान्वित करने की अनुमानित लागत लगभग 47 लाख रुपये है ।